

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**A.No. 59 of 2015 & IA No. 354 of 2015**

**Dated : 1<sup>st</sup> October, 2015**

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member**  
**Hon'ble Mr. I. J. Kapoor, Technical Member**

**In the matter of:**

**IL & FS Tamilnadu Power Co. Ltd.**

**...Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**  
**& Ors.**

**...Respondent(s)**

Counsel for the Appellant(s) :

Mr. Tabrez Malawat  
Mr. Hemant Singh

Counsel for the Respondent(s) :

Mr. Dhananjay Baijal and  
Mr. Nikhil Nayyar for R-1  
Ms. Suparna Srivastava &  
Ms. Anushka Arora for R2  
Mr. S. Valliwayagam for R.3

**ORDER**

Pleadings in this case are already complete and rejoinder affidavit has also been filed by the appellant.

Post this Appeal for hearing on **16<sup>th</sup> November, 2015.**

**( I. J. Kapoor )**  
**Technical Member**  
*rkt/mk*

**( Justice Surendra Kumar )**  
**Judicial Member**